

- (c) if so, whether Government has received any complaint in this regard; and
- (d) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The seniority of Assistant Engineers belonging to SC and General category has been re-fixed in accordance with the merit list issued by UPSC after obtaining the opinion of DOP&T and M/o Law and Justice.

(b) The revision of seniority list is an independent action which has nothing to do with promotions which is a continuous process.

(c) and (d) Yes, Sir. Representations have been received from All India Central PWD SC/ST Association and National Commission for Scheduled Castes. However, the matter is *sub-judice* as three cases are pending in different Tribunals.

Garbage Treatment Plants

2594. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI NATUJI HALAJI THAKOR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has any scheme to grant financial assistance to the State Governments for establishing garbage treatment plants;
- (b) if so, whether any financial assistance is given to the State Governments of Western Region particularly for Ahmedabad, Surat, Rajkot and Vadodara of Gujarat;
- (c) whether Government has any scheme to give technical assistance to the State Government in this regard; and
- (d) if so, the details of the assistance given to various State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Municipal Solid Waste Management is a State Subject and it is the responsibility of the State Government/Urban Local Bodies (ULB) to plan, design, implement, operate and maintain the Solid Waste Management (SWM) system in the urban areas of the country with State plan funds. However, the Ministry of Urban Development (MoUD), Government of India is providing financial assistance to some extent to the State Governments for implementation of the municipal SWM systems including establishment of garbage treatment plants which is an admissible component under Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Town (UIDSSMT).

(b) Yes, Sir. 42 SWM Projects have been approved under UIG with an approved cost of Rs. 2245.32 crore with Additional Central Assistance (ACA) commitment of Rs. 1099.15 crore inclusive of one project each for the city of Ahmedabad, Surat, Rajkot and Vadodara of Gujarat. 56 SWM projects have been approved under UIDSSMT with

an approved cost of Rs. 342.02 crore. No project on SWM has been approved for the State of Gujarat under UIDSSMT.

(c) and (d) There is no scheme in the Ministry for providing technical assistance to the State Governments for garbage treatment. However, the following Rules, Manuals etc. are available for the technical guidance of State Governments/Urban Local Bodies for enabling discharge of their function in garbage disposal and treatment;

- (i) Municipal Solid Waste (Management and Handling) Rules 2000 notified by Ministry of Environment and Forests.
- (ii) Manual on Municipal Solid Waste Management published by the Ministry of Urban Development.
- (iii) Report of Inter Ministerial Taskforce on Integrated Plant Nutrient Management.
- (iv) Report of the Technology Advisory Group on Solid Waste Management constituted by Government of India, 2005.

Installation of iron gates in Laxmibai Nagar

†2595. SHRI MANGALA KISAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that iron gates have not been installed at the main entrance of the staircase and quarters of the houses in type III and type IV accommodation in Laxmibai Nagar and since the roof of the houses are connected with one another due to unavailability of parapet, the incidents of theft keep occurring; and

(b) if so, the steps being taken by Government to install iron gate at the entrance of staircase and build parapet on the roofs?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Iron gates at the main entrance of the staircase and parapet are not provided in Type-III quarters in Laxmibai Nagar. However, wooden/iron double-leaf doors at staircase and parapet are already there in type-IV quarters in Laxmibai Nagar. There is no proposal to provide iron gate at the entrance of staircase and to build parapet on the roofs of type-III quarters in Laxmibai Nagar.

The incidents of thefts cannot be solely attributed to non-availability of iron gate at the entrance of staircase and parapet on the roofs.

Metro trains in cities

†2596. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.